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(2024) 11 NCDRC CK 0071

National Consumer Disputes Redressal Commission

Case No: Revision Petition Nos.400, 401 Of 2017

United India Insurance Co. Ltd.Vs Pradeep Kumar Goel (Dead) Through Lrs & Anr

APPELLANT

Vs

RESPONDENT

Date of Decision: Nov. 22, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 12, 21, 21(b)

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.),

Member

Bench: Division Bench

Advocate: Rajesh K Gupta, Shefali Jain, Aseem Mehrotra

Final Decision: Disposed Of

Judgement